

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 46 of 2002

Jabalpur, this the 20th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (J)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

1. V.K. Soni,
S/o Sri Laxmi Narain Soni
Aged 54 years,
Assistant Manager,
Postal Stores Depot,
Bhopal - 462001
2. S.P. Uikay,
Aged 59 years, Manager
Postal Stores Depot, Bhopal.
3. M.D. Netam,
S/o Sri D.B. Netam,
aged 58 years, Public Relations
Inspector, Postal Services,
Sehore.

- APPLICANTS

(By Advocate - Shri S.K. Nagpal)

VERSUS


1. Union of India,
through; the Secretary,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Principal Chief Post Master
General MP Circle, Bhopal

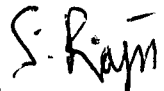
- RESPONDENTS

(By Advocate - Shri Om Namdeo)

O R D E R (Oral)

The learned counsel seeks to withdraw this original application, which is not opposed by the learned counsel of the respondents. The prayer of the applicant to withdraw the OA is allowed. This OA is dismissed as withdrawn.


(R.K. Upadhyaya)
Member (A)


(Shanker Raju)
Member (J)

पृष्ठंकन सं ओ/न्या.....जबलापुर, दि.....

पतिलिपि जारी किया -

- (1) सचिव, जल संयंत्र/का. सं. जबलापुर
- (2) ~~अध्यक्ष, जल संयंत्र/का. सं. जबलापुर~~
- (3) ~~प्रमुख, जल संयंत्र/का. सं. जबलापुर~~
- (4) ~~सूचना एवं आवश्यक कार्रवाई हेतु~~

SR nagpur, all
on namdho, all

[Signature]
उप रेजिस्ट्रार 28/3/03

Issued
On 26.3.03
BS